NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: TCP/334/ (IB)/2017

NAME OF THE PETITIONER(S): INTEGRATED FINANCE COMPANY LTD

NAME OF THE RESPONDENT(S): PARVENU VANIGAM PVT LTD

UNDER SECTION: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION BY WHOM

COLUMB ANALYMAN

A

ORDER

Proxy representing counsel for petitioner present and stated that the counsel on record could not attend before the Adjudicating Authority today due to personal inconvenience and prayed time for making submissions. Counsel for the respondent present. Time extended at request of both counsel for submitting arguments. Put up on 09.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)